

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III (SPECIAL BENCH)**

Item No.302

IA-4524/2021, 3385/2020 in

IB-432/(ND)/2019

IN THE MATTER OF:

**Mr. Arun Kumar Sinha
Vs.
Three C Homes (P) Ltd**

.....APPLICANT/PETITIONER

.. RESPONDENT

SECTION

U/s 7 IBC, 2016

Order delivered on 10.10.2022

CORAM:

**DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS
MEMBER (JUDICIAL)**

PRESENT:

For the Applicant : Mr. Rishabh Jain, Advocate for RP

: Adv. Nikhil Verma for AR

For the Respondent : for Yamuna Expressway Industrial Development Authority
Mr. Krishnendu Datta, Senior Advocate with Mr. Kamaljeet Singh, Mr. Md. Aman Sheikh, Mr. Pranav Tanwar and Mr. Rajat Sinha

ORDER

With the consent of both the parties, the matter is adjourned to
18.10.2022.

- Sd -

**(DR. BINOD KUMAR SINHA)
MEMBER (TECHNICAL)**

- Sd -

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**

Surjit